

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2130
ANSWERED ON:24.07.2014
EXPORT OF READYMADE GARMENT
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Will the Minister of TEXTILES be pleased to state:

- (a) the quantum and the value of exports of readymade garments during the last four years;
- (b) whether the Government has proposed to expand the further scope of export of readymade garments; and
- (c) if so, the details thereof and the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): Data regarding quantum of readymade garments is not maintained by the Government. However, the value of exports of readymade garments exported during the last four years are as under:-

In USD Million

2010-11	2011-12	2012-13	2013-14
11026.48	13094.62	12398.10	14385.84

(b): Yes Madam. Government has proposed to expand the further scope of export of readymade garments. There is regular review on the performance of clothing exports and Government has taken various steps in consultation with clothing industry to boost exports of clothing products such as the following:-

- i) Market Linked Focus Product Scheme (MLFPS) was extended till 31st March 2014 for export to USA and EU in respect of items falling in Chapter 61 and Chapter 62 (textiles and clothing).
- ii) Hong Kong, Indonesia, South Korea, Pakistan, Asian Group of Countries, Philippines had been added in the list of countries for export of Woven Cotton Fabrics under Market Linked Focus Product Scheme.
- iii) 27 EU countries had been added in the list for export of Gloves, Mittens and Mitts of Cotton filled with cotton fibre under MLFPS.
- iv) Gurgaon has been added as Towns of Export Excellence (TEE) for Textiles.
- v) About 15 new products related to Textile Sector were added under Focus Product Scheme on 18.4.2013.
- vi) Incremental Export Incentive Scheme was extended for 2013-14 vis-a-vis 2012-13 for specified sector including Textile Sector.
- vii) Two per cent Interest Subvention Scheme for Ready-Made Garments was extended for 2013-14 and enhanced to 3%. Items of Chapter 63 also added in Interest Subvention Scheme.
- viii) In Union Budget 2014-15, Government has increased the duty free entitlement for import of trimmings, embellishments and other specified items from 3 percent to 5 percent of the value of their exports.
- ix) 24x 7 custom clearance facilities have been extended to textiles goods at all Sea Ports/ICD/ Air Cargo.

(c): Despite the global slowdown, garment export industry is performing well and is expected to achieve its target of USD 18000 million set for the current as well as next financial year.